

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

23. COMP.APPL/ 466(MB)2023
IN
CP/50(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Delzad Aspy Karani
Vs
Del. Seatek India Private Limited

Section 241(1), 242(4) of Companies Act, 2013

ORDER

1. Adv. Nausher Kohli a/w Adv. Rustam Mulla a/w Mr. Sohan Kinkhabwala i/b Desai Desai Carrimjee & Mulla for the petitioners present through virtual mode. Adv. Prachi Walalwar a/w Adv. Armin Wandrewala Adv. Arusha Bapat for Respondents through physical mode.

CP/50/2023 & CA-466/2023

2. Heard both the Counsel and perused the records.

3. **Reserved for orders.**

4. Both the Counsel are directed to file written submission within two days not exceeding two pages.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)